

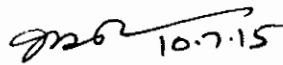
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 13-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Gupta, Advocate	S.B. Civil Second Appeal No. 200/09 Tejmal Vs Chandkaran	I.P. Goyal	Vinod Sharma
2	Sh. Vikas Jain, Advocate	S.B. Cr. Revision Petition No. 598/14 Smt. Santosh Jangid Vs. Kamal Jangid	Manoj Ojha	D.D. Khandelwal
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Writ Petition No. 12314/13 Deepak Sharma Vs. State	Anurag Shukla	T.C. Sharma
4	Sh. A.R. Patvardhan, RHJS (Retd.)	S. B. Civil Writ Petition No. 15728/13 Kanchanlata Choudhary and Others Vs Rajan Chabra and others	Alok Garg	Sandeep Pathak Kapil Gupta
5	Smt. Niramla Sharma, Advocate	S.B. Cr. Misc. Petition No. 2308/07 S.B. Cr. Misc. Petition No. 2299/07 Parasran Mordia Vs. State	V. R. Bajwa	Sandeep Pathak
6	Smt. Nirmala Sharma, Advocate	S.B. Civil Second Appeal No. 423/09 Santokh Singh Saroya Vs. Chandra Kant Manloi	Shailesh Prakash Sharma	Ashwani Chobisa
7	Smt. Niramla Sharma, Advocate	S.B. Civil Writ Petition No. 12/14 S.B. Civil Writ Petition No. 11/14 Mukesh Kumar Vs. Smt. Meena Suresh Kumar Vs. Smt. Khamosh	Anil Sharma Jitendra Mitruka	H.P. Jangir
8	Sh. Harish Kumar Tripathi, Advocate	S.B. Civil Misc. Appeal No. 1431/99 Hukam Chand Shankar Vs. Nand Singh	N.K. Joshi	Arvind Bhardwaj
9	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi	V.K. Mathur	Pradeep Choudhary
10	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil First Appeal No. 235/10 Mahesh Kumar UCO Bank	M.C. Tailor	Yeshpal Garg
11	Smt. Nirmala Sharma, Advocate	S.B. Civil Second Appeal No. 98/14 Shyao Prasad Vs. Man Prakash	Sriram Yadav	
12	Smt. Nirmala Sharma, Advocate	S. B. Cri. Writ Pet. No. 12/2014 Mukesh Kumar Vs. Smt. Meena	Anil Kumar Sharma	H P Jangid

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

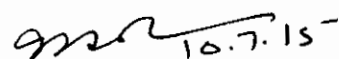
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 14-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No.331/10 Nawab Khan Vs. Radheyshyam	Rajneesh Gupta	Sudesh Bansai
2	Smt. Madhuri Singh, Advocate	S.B. Civil Second Appeal No. 731/03 Hargopal Tiwari Vs. Vikas Chand	S.S. Rathore	Shrey Gahrana
3	Sh. A.K. Bajpai, Advocate	S.B. Civil Writ Petition No. 6957/13 Smt. Vimla Devi Vs. Adj	Ajay Gupta	R.D. S. Naruka
4	Sh. A.K. Bajpai, Advocate	D.B. Civil Misc. Appeal No. 3710/14 Dr. Nupur Dravid Vs. Smt. Preeti Dravid	Mahendra Goyal	Purvi Mathur
5	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Petition No. 719/2015 Vinit Vs. State	Rajesh Sharma	Rajeev Surana
6	Sh. Harish Kumar Tripathi, Advocate	S.B. Civil First Appeal No. 353/99 Smt. Snehleta Vs Giraj Parsad	G. S. Bafna	Abhi Goyal
7	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 1483/15 Smt. Pushpa Devi Vs. Vishnu Prakash Sharma	Prahlad Sharma	Chain Singh Rathore

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By Order



(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)